

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &
IA NOS. 06 & 902 OF 2018**

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Maharashtra Eastern Grid Power Transmission
Company Ltd.**

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

...

Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Tushar Srivastava
Mr. Ambuj Dixit
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **06.11.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj